

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-90/1996/2909/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the ^{05th} April, 2023.

Sub:- **Casual leave.**

Ref:- Your Letter No.DJDH/1211/2023, dated 03.04.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.04.2023**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-90/1996/2910/A, dated 05/04/23.

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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